

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2849  
ANSWERED ON:18.08.2011  
DISCRIMINATION AGAINST MINORITIES  
Barq Shri Shafiqur Rahman

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

(a) whether the Government has received complaints of discrimination against minorities in the Government offices/Public Sector Undertakings etc.; and

(b) if so, the details and the corrective and punitive action being taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) Yes, Madam. During the current year, from 1.4.2011 to 31.7.2011, the National Commission for Minorities (NCM) has received 145 complaints relating to service matters of Government offices/ Public Sector Undertakings.

(b) Under Section 9(1) (d) of the National Commission for Minorities (NCM) Act, 1992, the NCM has to look into specific complaints regarding deprivation of rights and safeguards of the Minorities and take up such matters with the appropriate authorities. On receipt of a complaint, the Commission seeks a report from the concerned authorities and also summons the authorities for hearing if it is not satisfied with the reply. On the basis of such hearings, recommendations are made to the concerned authorities for appropriate action.